



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 515 Dispur, Monday, 30th December, 2019, 9th Pausa, 1941 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LABOUR WELFARE DEPARTMENT :::: LABOUR (RC) BRANCH

NOTIFICATION

The 29th November, 2019

No. GLR(RC)128/2015/60.- The following draft Rules further to amend the Assam Factories Rules, 1950, hereinafter referred to as the principal Rules, which the Governor of Assam proposes to make in exercise of the power conferred by Section 112 of the Factories Act, 1948 (Central Act No. 63 of 1948) are hereby published as required under section 115 of the said Act, for information of all persons likely to be affected thereby and notice is hereby given that the said draft Rules will be taken into consideration after the expiry of a period of 45 days from the date of publication of this Notification in the Official Gazette.

Any objections or suggestions which may be received from any person with respect to the said draft Rules before the expiry of the period 45 days specified above will be considered by the Governor of Assam. Objections or suggestions, if any, should be addressed to the Principal Secretary to the Government of Assam, Labour Welfare Department, Dispur, Guwahati- 6.

DRAFT RULES

The Assam Factories (Amendment) Rules, 2019

Short title and commencement

- (1) These Rules may be called the Assam Factories (Amendment) Rules, 2019.
- (2) They shall come into force on the date of their publication in the Official Gazette.

Amendment of
rule 40

2. In the Principal Rules, in Rule 40, in clause (b), for the punctuation mark “;” shall be substituted and thereafter the following new clauses (c) and (d) shall be inserted, namely :-
- “ (c) sanitary napkins of adequate quantity conforming to Indian Standard, shall be provided and maintained in the women’s latrines/ toilets for their use, and the same shall be replenished on daily basis.
- (d) disposable bins with lids shall be provided within the women’s latrines/ toilets for the collection of the used napkins and the used napkins shall be disposed off as per the procedure approved by the Inspector.”

J. B. EKKA,

Principal Secretary to the Govt. of Assam,
Labour Welfare Department.